

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

(31) C.P.(IB)-1020-(MB)/2019

CORAM:

SHRI M. K. SHRAWAT  
MEMBER (Judicial)

SHRI CHANDRA BHAN SINGH  
MEMBER (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 30.08.2019

NAME OF THE PARTIES: SREI Equipment Finance Ltd.  
V/s  
Valecha Engineering Ltd.

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

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ORDER

1. The Learned Representative for the Petitioner is present. None for Respondent.
2. In case of Corporate debtor Valecha Engineering Limited, the other related matters are listed on 25.09.2019. Although Affidavit of service is on record, however, this matter is also adjourned to **25.09.2019**.

Sd/-  
M.K. SHRAWAT  
Member (Judicial)

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

30.08.2019  
Aah